

LOK SABHA
UNSTARRED QUESTION NO. 155
TO BE ANSWERED ON 2nd FEBRUARY, 2023

ACCIDENTS DUE TO LPG CYLINDERS

†155. KUNWAR DANISH ALI:
SHRI JANARDAN SINGH SIGRIWAL:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has made any assessment of the accidents which occurred due to LPG cylinders;
- (b) if so, the number of such accidents which occurred during the last five years including the current year, company-wise;
- (c) whether any safety measures/new technologies have been developed to prevent such accidents and leakage from gas pipes and if so, the details thereof;
- (d) the steps taken by the Government to develop any state-of-the-art technology to prevent cases of accidents due to LPG cylinders;
- (e) whether there is a provision of accident insurance of up to Rs. fifty lakh to cover accidents which occurred due to LPG cylinders; and
- (f) if so, the number of people who have been paid the said accident insurance amount so far in accidents caused by LPG cylinders?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्यमंत्री (श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

(a) & (b) All reported accidents involving LPG are investigated by Public Sector Marketing Companies(OMCs) and after a detailed analysis, possible reasons for the accidents are ascertained. Year-wise details of accidents found to have occurred due to reasons attributed to LPG during the last five years and the current year are as under:

Year	IOC	BPC	HPC	OMCs
2017-18	618	186	347	1151
2018-19	445	196	342	983
2019-20	387	200	238	825
2020-21	556	216	247	1019
2021-22	302	140	164	606
2022-23 (Apr'22-Dec'22)	207	131	128	466

Source : OMCs

(c) & (d) LPG distributors have been instructed by Public Sector Oil Marketing Companies (OMCs) to release LPG connections after satisfying and meeting all the safety norms for installation of LPG connections. Provisions, norms and steps taken to ensure safe usage of LPG, inter-alia, include :-

(i) Grant of approval for manufacturing units of LPG cylinders, valves and LPG regulators and design of these equipments, licensing of storage premises, cylinder testing and filling etc. is regulated under Gas Cylinder Rules 2016.

(ii) Safe usage of LPG cylinders by Domestic LPG consumers, including PMUY beneficiaries are governed under Liquefied Petroleum Gas (Regulation of Supply and Distribution) Order 2000.

(iii) LPG cylinders are periodically tested for safety as per norms of the Chief Controller of Explosives, [Petroleum & Explosive Safety Organisation\(PESO\)](#).

(iv) Supply of a laminated safety card with pictorial depictions of do's and don'ts related to LPG connection to every PMUY beneficiary at the time of releasing LPG connections. Installation of LPG connection at premises of the customer by a trained mechanic.

(v) Organisation of Safety Clinics by distributor to spread awareness about safety aspects of LPG. Establishment of helpline number (1906) for immediate action in case of any emergency related to LPG leakage complaints.

(vi) Organisation of mass awareness programmes on safe usage of LPG through audio-video/print media, banners/hoardings, leaflets, pamphlets, etc.

(vii) Organisation of Pradhan Mantri LPG Panchayats in villages to spread awareness about safe and sustained usage of LPG amongst PMUY beneficiaries.

(e) & (f) OMCs take comprehensive Insurance Policy under 'Public Liability Policy for Oil Industries' which covers all LPG consumers registered with OMCs. Public Liability Insurance Policy taken by OMCs covers losses arising out of accidents where LPG is the primary cause of fire. Currently, the policy provides for the following :

(i) Personal accident cover of Rs. 6,00,000/- per person in case of death.

(ii) Covers medical expenses of Rs. 30 lakh per event with maximum of Rs. 2,00,000/- per person.

(iii) In case of property damage, it covers maximum of Rs. 2,00,000/- per event at authorised customer's registered premises.

Details of claims settled and amount paid during the last three years and the current year are as under:-

Year	Claim Settled	Amount Paid (Rs. in crore)
2019-20	793	24.09
2020-21	805	19.33
2021-22	472	13.17
2022-23 (Apr'22-Dec'22)	156	3.76

Source : OMCs
